## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S) : Raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

to. Souvabhouman Arrovater.

Coursel Jos Periñas.

## **ORDER**

Counsels for both the parties are present. As seen from the previous order, the Petitioner has been praying for adjournment to make final submissions. But, the arguments have never been initiated by the Petitioner. One last and final opportunity is given to the Petitioner for making final submissions in the matter. Put up on 11.01.2018 at 10.30 A.M.

> C59-MEMBER (JUDICIAL)

ghk